

## **Application for grant of Certificate of Registration rejected**

*November 19, 1998*

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The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<b><u>Sr.No.</u></b>	<b><u>Name of the Company</u></b>	<b><u>Rejected on</u></b>
1.	M/s. Mahanivesh (India) Ltd., 13/34, W.E.A., 4 <sup>th</sup> Floor, Arya Samaj Road, Karol Baug, New Delhi-110 005.	18.11.1998
2.	M/s.Geefcee Finance Ltd., Baroda Road, Gohana, Haryana-124 301./ Geefcee House, 3 <sup>rd</sup> Floor, 13/34, W.E.A., Main Arya Samaj Road, Karol Baug, New Delhi-110 005.	18.11.1998
3.	M/s. Jeetoday Savings & Investment Co. Ltd., Jeetoday Vishalkaya Bhavan, N. K. Lal Road, Gangamahal, Gaya-823 001.	18.11.1998
4.	M/s. H. M. Desai Financial Services Pvt. Ltd., Beside Shiyapur Police Chowky, Raopura, Baroda-390 001.	18.11.1998

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**S. R. Singh**  
**Manager**

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